

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 220 of 2012 &
I.A. No. 362 of 2012

Dated : 6th November, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Chemplast Sanmar Ltd. ... Appellant(s)
Versus
Joint Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Vijay Narayan, Sr. Adv.
Mr. K.V. Mohan

ORDER

Admit. Issue notice to the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents returnable on 04.12.2012.

Post the matter on **04.12.2012**. ***Pending the Appeal, no coercive action would be taken.***

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs